

(e) whether there is any plan of increasing the budget for this purpose, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (e) In the Union Budget 2019-20, Government announced formation of 10,000 new Farmer Producer Organisation (FPOs) to ensure economies of scale for farmers over the next five years Pursuant to the budget announcement, Government in the Department of Agriculture Cooperation and Farmers Welfare (DAC&FW) has approved a new Central Sector Scheme titled "Formation and Promotion of Farmer Produce Organizations (FPOs)" to form and promote 10,000 new FPOs with a Total budgetary provision of ₹ 4496 crore for five years (2019-20 to 2023-24) with a further committed liability of ₹ 2369 crore for the period from 2024-25 to 2027-28 towards handholding of each FPO for five years from its aggregation and formation.

National Bank for Agriculture and Rural Development (NABARD) has reported that currently there are around 6000 Farmer Producer Organisations (FPOs) existing in the country, which have been promoted by the Government, NABARD, State Government departments and Civil Society Organizations. Out of these FPOs, NABARD has promoted 4317 FPOs, which include 2154 FPOs supported out of Producers Organization Development and Upliftment Corpus (PRODUCE) Fund. During 2014-15, the Government had created PRODUCE Fund with a corpus of ₹ 200 crore in NABARD for the promotion of 2000 FPOs in the country. Against the target of 2000 FPOs, NABARD has sanctioned 2154 FPOs as on 31.10.2019.

Revival of real estate projects in the country

1334. SHRI NARENDRA KUMAR SWAIN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government has created ₹ 25,000 crores fund to revive stalled real estate projects;

(b) if so, the details thereof;

(c) the details of real estate projects languishing in various cities for more than five years, city-wise and State-wise and the details of eligibility criteria prescribed for projects to become eligible to get assistance from the above fund; and

(d) how Ministry arrives whether a particular project is financially viable?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (b) The Government has announced creation of a 'Special Window' to provide last mile funding to stressed affordable and middle-income housing projects with the aim of ensuring delivery of homes to the home-buyers on November 06, 2019. The Special Window would comprise of professionally managed Alternative Investment Funds (AIFs). The AIFs formed/funded under the Special Window would solicit contributions from multiple stakeholders including Government of India, financial institutions, sovereign wealth funds, public and private banks, domestic pension and provident funds, global pension funds and other institutional investors. The Total commitment of Government of India in the fund would be up to INR 10,000 crores, which may be released as and when required, through appropriate budget allocations. SBICap Ventures Limited is the Investment Manager of the first AIF created under the Special Window.

(c) and (d) As per the study commissioned by SBICAP Venture Limited, 2,202 housing projects in the affordable and mid-income segment comprising approximately 4.58 lakh launched units are stalled (including NPA/NCLT projects). Details of stalled projects in major cities is given in the Statement (*See below*). Funding will be provided by the AIFs under the Special Window if the project meets certain criteria such as:- (i) Net-worth positive (ii) Affordable and middle-income housing projects (iii) On-going projects registered with RERA, & (iv) Reference by existing lender. The Investment Manager appointed for AIFs under the Special Window will be responsible for raising fund and making investments as per criteria laid down in the relevant fund documents of respective AIFs

Statement

Details of stalled projects in major cities

Cities	Units			MSft			Value (in Cr.)		
	Supply	Absorption	Unsold	Supply	Absorption	Unsold	Supply	Absorption	Unsold
1	2	3	4	5	6	7	8	9	10
NCR	199,961	150,934	49,027	285.4	215.4	70.0	135,363	101,374	33,990
MMR	97,280	45,559	51,721	92.1	41.1	50.9	106,918	45,467	61,451

1	2	3	4	5	6	7	8	9	10
Bengaluru	38,947	18,474	20,473	54.5	25.6	28.9	26,930	12,587	14,342
Chennai	18,065	9,340	8,725	19.6	10.4	9.2	7,832	4,231	3,601
Kolkata	17,004	6,962	10,042	18.9	8.6	10.3	7,064	3,508	3,556
Pune	18,545	6,732	11,813	19.8	7.8	12.1	11,498	4,596	6,902
Hyderabad	6,269	2,424	3,845	9.3	3.7	5.6	3,019	1,140	1,878
Ahmedabad	2,319	763	1,556	3.4	1.0	2.3	1,264	368	896
Tier-2	59,369	32,989	26,380	79.1	43.8	35.3	27,878	15,119	12,759
TOTAL	457,759	274,177	183,582	582	357	225	327,766	188,390	139,377

Evolving a single window system for States

1335. SHRI NARENDRA KUMAR SWAIN: Will the Minister of FINANCE be pleased to state:

(a) whether Ministry of Finance is evolving a single window system for communication of annual allocation and sharing pattern of Centrally Sponsored schemes to the States;

(b) whether Ministry of Finance is going to introduce the process of giving indications to the States about annual allocation and sharing pattern of CSS in order to impart a greater degree of certainty to the budgeting exercise for ensuing years; and

(c) whether the releases under the CSS especially PMAY, Swachha Bharat Abhiyan (Rural), PMGSY be made commensurate with the annual programme communicated to States so that States will not have to contribute much higher than their share of 40%?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (c) The Central Government/ Ministry of Finance allocates funds through budgetary process to different Ministries/ Departments for each of the Centrally Sponsored Scheme. The respective Ministry / Department in turn allocates the Central Government share for Centrally Sponsored Scheme as per Scheme guideline to the States/UTs through the Consolidated Funds of the States annually. To establish an efficient funds flow system, the funds of CSSs are released to the States through the Public Financial Management System (PFMS).